

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2825
ANSWERED ON:07.12.2009
EXPLOITATION BY PRIVATE PLACEMENT AGENCIES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether several private placement agencies in the country are charging huge amount against registration charges or providing employment to job seekers;
- (b) if so, the details thereof;
- (c) whether the Government proposes to enact a legislation to take action against such defaulting agencies; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): No such complaints have been received by the Government.
- (b): Does not arise.
- (c) & (d): There is no such proposal under consideration of the Government. However, in order to safeguard the interests of job-seekers, Ministry of Labour & Employment have issued guidelines on 30.10.2003 to all the State Governments/ Union Territory Administrations to consider regulation of the functioning of private placement agencies, as per local needs.